



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017	-	For Hearing	Rule-6 of I&B	Z-Tronics Infratel Pvt. Ltd., Vs. Wipro Enterprises Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHIVA SRINIVASAN 9980030458	Applicant	
2.	SADU.P. JOHN SPJ Leg l	Respondent Advocate to Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. The matter is listed today for admission. Both the counsels are directed to be ready on the next date of hearing and that the Tribunal will hear arguments on both sides and no adjournment will be given.

List it on 17.10.2017.


MEMBER (J)


MEMBER (T)